

From,

**Rajiv Sharma, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad.**

To,

1. All the District & Sessions Judges, Subordinate to the High Court of Judicature at Allahabad
2. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
3. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow
4. The Chairman, Commercial Tax Tribunal, Lucknow
5. The Member-Secretary, State Legal Services Authority, Lucknow

No. 319/JR(S)/2015

Dated: Allahabad: July 14, 2015

Subject: Circulation of Training Calendar for the month of September, 2015 to April, 2016 of National Judicial Academy, Bhopal.

Sir/ Madam,

I am directed to send herewith the Training Calendar of September, 2015 to April, 2016 of the National Judicial Academy, Bhopal for circulation amongst all the Judicial Officers working in the Judgeship/ under your control, for sending their consent/ willingness/ option to the Court through Fax/ e-mail **within 10 days.**

Yours faithfully,

Encl.: As above.

Sd/-

Joint Registrar (Judicial) (Services)

No. 319 (i)/JR(S)/2015 dated: July 14, 2015

Copy forwarded for information and necessary action to:

1. Sri Sheo Kumar Singh-I, Registrar General, High Court of Judicature at Allahabad.
2. Sri Virendra Kumar-II, Special Officer (Vigilance), High Court of Judicature at Allahabad.
3. Smt. Rekha Dikshit, Senior Registrar (Judicial), High Court of Judicature at Allahabad.
4. Sri Rajendra Singh-I, Senior Registrar, High Court of Judicature at Allahabad, Lucknow Bench, Lucknow.
5. Sri Raj Kumar Tiwari, Officer on Special Duty (Judicial), High Court of Judicature at Allahabad, Lucknow Bench, Lucknow.
6. Sri Mohd. Faiz Alam Khan, Registrar (Judicial) (Confidential), High Court of Judicature at Allahabad.
7. Sri Vikas Kunvar Srivastava, Joint Registrar (Judicial) (Listing), High Court of Judicature at Allahabad.
8. Sri Virendra Kumar Srivastava, Officer on Special Duty (Judicial), High Court of Judicature at Allahabad.
9. Sri Sanjay Kumar Pachori, Officer on Special Duty (Judicial) (Enquiries), High Court of Judicature at Allahabad.
10. Sri Gaurav Kumar Srivastava, Officer on Special Duty (Judicial), High Court of Judicature at Allahabad, Lucknow Bench, Lucknow.
11. Sri Ravi Nath, Officer on Special Duty (Judicial), High Court of Judicature at Allahabad, Lucknow Bench, Lucknow.

12. Sri Rajiv Sharma, Joint Registrar (Judicial) (Services), High Court of Judicature at Allahabad.
13. Sri Brij Mohan Gupta-II, Joint Registrar (Judicial) (Inspection), High Court of Judicature at Allahabad.
14. Sri Alok Kumar Trivedi, Officer on Special Duty (Judicial), High Court of Judicature at Allahabad.
15. Sri Anoop Kumar Goel, Officer on Special Duty (Judicial) (Enquiries), High Court of Judicature at Allahabad.
16. Sri Sanjay Shanker Pandey, Joint Registrar (Judicial) (Accounts), High Court of Judicature at Allahabad, Lucknow Bench, Lucknow.
17. Sri Sanjiv Kumar, Officer on Special Duty (Judicial), High Court of Judicature at Allahabad, Lucknow Bench, Lucknow.
18. Sri Vinod Singh Rawat, Officer on Special Duty (Judicial), High Court of Judicature at Allahabad.
19. Sri Rakesh Kumar-IV, Officer on Special Duty (Judicial), High Court of Judicature at Allahabad.
20. Sri Jitendra Kumar Singh, Officer on Special Duty (Judicial), High Court of Judicature at Allahabad.
21. Sri Irfan Qamar, Joint Registrar (Judicial) (Selection & Appointment), High Court of Judicature at Allahabad.
22. Sri Ram Nagina Yadav, Officer on Special Duty (Judicial), High Court of Judicature at Allahabad.
23. Sri Shesh Mani, Officer on Special Duty (Judicial), High Court of Judicature at Allahabad.
24. Sri Pradeep Singh, Officer on Special Duty (Judicial) (Enquiries), High Court of Judicature at Allahabad.
25. Km. Rekha Agnihotri, Joint Registrar (Judicial) (Listing), High Court of Judicature at Allahabad, Lucknow Bench, Lucknow.

Encl. As above.

Sd/-
Joint Registrar (Judicial) (Services)

NATIONAL JUDICIAL ACADEMY
ACADEMIC YEAR 2015-16
JULY 2015 – APRIL 2016

S.N .	PROG . NO.	DAYS	DUR ATION IN DAY S	PROGRAMME DATE		NAME OF THE PROGRAMME	PARTICIPANTS TO BE NOMINATED	
				FROM	TO			
SEPTEMBER 2015								
1.	P-941	Wed-Sun	5	02.09.2015	06.09.2015	Workshop on Impact Assessment: Methods Available	SJA	Directors and Faculty members of SJAs
2.	P-944	Mon-Wed	3	21.09.2015	23.09.2015	Workshop on the Use of ADR System	PDJ	PDJs with five years services remaining in the Judiciary
3.	P-945	Thu-Sun	4	24.09.2015	27.09.2015	Workshop to Assess nature of difficulties faced by POCSO courts	Special	Judges presiding overs POCSO courts
4.	P-946	Mon-Wed	3	28.09.2015	30.09.2015	Conference on Functions of Registrar (Vigilance/Intelligence)	Registrar	Registrar (Vigilance/Intelligence) from high courts
OCTOBER 2015								
5.	P-947	Fri-Sun	3	02.10.2015	04.10.2015	Seminar on Sentencing Ethics	PDJ	PDJs with five years services remaining in the Judiciary
6.	P-949	Mon-Wed	3	12.10.2015	14.10.2015	Conference on Functions of Registrar (Vigilance/Intelligence)	Registrar	Registrar (Vigilance/Intelligence) from high courts
7.	P-951	Wed-Sat	4	28.10.2015	31.10.2015	Seminar on Employment Law and Judicial Practice (Labour Courts)	Special	Judges presiding over Labour Courts and Industrial Tribunals
NOVEMBER 2015								
8.	P-952	Sun-Thu	5	01.11.2015	05.11.2015	Workshop on Development of Innovative Pedagogies for Delivery of Training	SJA	Directors and Faculty members of SJAs
9.	P-954	Fri-Sun	3	13.11.2015	15.11.2015	Workshop on Access to Justice	PDJ	PDJs with five years services remaining in the Judiciary
10.	P-956	Mon-Wed	3	23.11.2015	25.11.2015	Conference on Functions of Registrar (Inspection)	Registrar	Registrar (Inspection) from high courts
11.	P-957	Thu-Sun	4	26.11.2015	29.11.2015	Workshop on Personal Law, Family Disputes, Prevention of Domestic Violence Law to raise greater Gender Sensitivity (Courts dealing with Matrimonial issues)	Special	Judges presiding over Family Courts, Matrimonial Courts or those presiding over family disputes
12.	P-958	Mon-Wed	3	30.11.2015	02.12.2015	Conference on Functions of Registrar (Administration)	Registrar	Registrar (Administration) from high courts
DECEMBER 2015								
13.	P-959	Thu-Sun	4	03.12.2015	06.12.2015	Refresher Course to Evaluate and Review Performance of JJBs	Special	Principal Magistrate of JJBs
14.	P-961	Mon-Wed	3	14.12.2015	16.12.2015	Colloquium for Legal Aid Functionaries in Judicial System	PDJ	Member Secretaries of the State Legal Services Authorities

JANUARY 2016								
15.	P-963	Fri-Sun	3	08.01.2016	10.01.2016	Workshop for Court Administration	PDJ	PDJs with five years services remaining in the Judiciary
16.	P-964	Tue-Thu	3	12.01.2016	14.01.2016	Conference on Functions of Registrar General	RGs	Registrar Generals from high courts
17.	P-966	Sun-Tue	3	24.01.2016	26.01.2016	Conference on Functions of Registrar (Inspection)	Registrar	Registrar (Inspection) from high courts
FEBRUARY 2016								
18.	P-968	Mon-Wed	3	01.02.2016	03.02.2016	Conference on Functions of Registrar (Judicial)	Registrar	Registrar (Judicial) from high courts
19.	P-970	Mon-Wed	3	08.02.2016	10.02.2016	Conference on Functions of Registrar General	RGs	Registrar Generals from high courts
20.	P-971	Thu-Sun	4	11.02.2016	14.02.2016	Seminar on Application of SC/ST (POA) Act	Special	Judges presiding over SC/ST (POA) Courts
21.	P-972	Fri-Sun	3	19.02.2016	21.02.2016	Workshop on ICT Tools and Usage	PDJ	PDJs with five years services remaining in the Judiciary
22.	P-973	Mon-Fri	5	22.02.2016	26.02.2016	Workshops on Development of Specific Modules for the SJAs	SJA	Directors and Faculty members of SJAs
MARCH 2016								
23.	P-975	Tue-Thu	3	01.03.2016	03.03.2016	Conference on Functions of Registrar (Miscellaneous)	Registrar	Registrar (IT, Recruitment, Miscellaneous activities) from HCs
24.	P-977	Thu-Sun	4	10.03.2016	13.03.2016	Seminar to Access Working of Human Rights Courts in India	Special	Judges presiding over Human Rights Courts
25.	P-979	Sat-Mon	3	26.03.2016	28.03.2016	Conference on Court Governance	PDJ	PDJs with five years services remaining in the Judiciary
APRIL 2016								
26.	P-981	Mon-Wed	3	04.04.2016	06.04.2016	Conference on Registrar (Miscellaneous)	Registrar	Registrar (IT, Recruitment, Miscellaneous)
27.	P-982	Tue-Sun	4	07.04.2016	10.04.2016	Refresher Course for MACT Courts	Special	Judges presiding over MACT Courts
28.	P-983	Fri-Sun	3	15.04.2016	17.04.2016	Seminar on Management of Resources	PDJ	PDJs with five years services remaining in the Judiciary
29.	P-984	Mon-Fri	5	18.04.2016	22.04.2016	Workshop on Need to Revisit Curriculum Developed in 2003	SJA	Directors and Faculty members of SJAs